

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated:- 29 APR 1994

Review Application No.11/1994 in

APPLICATION NUMBER: 847 of 1993

APPLICANTS:

RESPONDENTS:

To. Sri.V.Venkateshiah v/s. Chief General Manager, Satellite  
Communication Project, N Delhi & Others.

1. Sri.V.Venkateshiah, Assistant Engineer(UHF Installation),  
Second Floor, No;14/3, Nrupathunga Road, Bangalore-560002.

2.

Subject:- Forwarding of copies of the Orders passed by the  
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above  
mentioned application(s) on 15th April, 1994.

Issued on  
29/4/94

R.

gm\*

o/c

*S. Shankar*  
for DEPUTY REGISTRAR  
JUDICIAL BRANCHES. 29/4

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH: :BANGALORE

REVIEW APPLICATION NO.11/94

IN

ORIGINAL APPLICATION NO.847/93

FRIDAY, THE FIFTEENTH DAY OF APRIL, 1994

Shri A.N.Vujjanaradhya,

Member (B)

Shri T.V.Ramanan

Member (A)

V.Venkateshiah,  
Assistant Engineer (UHF Installation),  
II Floor,  
14/3 Nrupathunga Road,  
Bangalore-560 002.

...Applicant

In Person

Versus

1. The Chief General Manager,  
Satellite Communication Project,  
E-2, I Floor, ARA Centre,  
Jhandewallan Extension,  
New Delhi-110 055.

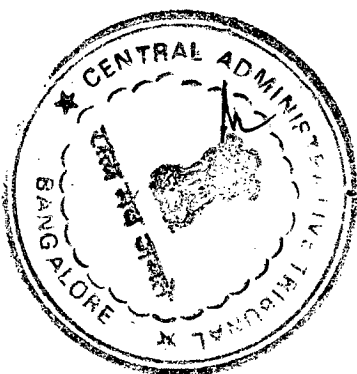
2. Member (Services)  
Telecom Commission,  
Govt. of India,  
Ministry of Communication,  
DAK Bhavan,  
Sansad Marg,  
New Delhi-110 001.

...Respondents

O R D E R

Shri A.N.Vujjanaradhya, Member (J)

.....2/-



Heard the review applicant in person at the admission stage. He refers us to Rule 673 quoted in the order and wanted to interpret that he is entitled to send telegrams at the cost of Government for the fault of non-payment of salary, which interpretation is absolutely incorrect and not acceptable. No error apparent on the face of the record is pointed out by the review applicant. Therefore, we see no merit in this application and accordingly, the application is rejected at the admission state itself with no orders as to costs.

*Sd-*  
(T.V.RAMANAN)  
MEMBER (A)



*Sd- ...*  
(A.N.VUJJANARADHYA)  
MEMBER (J)

TRUE COPY

*S. Shauhar*  
SECTION OFFICER 29/4  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH.  
BANGALORE